

### **TENDER NOTICE/SALE OF ASSETS**

Under the orders of the Hon'ble High Court of Rajasthan at Jaipur Bench, Jaipur sealed tenders are invited for sale of the following properties/assets of **M/s ACE Laboratories Ltd. (In Liquidation)** on "**AS IS WHERE IS AND WHATEVER THERE IS BASIS**":-

Lot No.	Address/Location of the property	Area of the Land & Buldg.	Reserve price fixed (Rs.)	E.M.D. fixed(Rs.)	Dt.of Inspection	Dt.of Receipt of Tender	Date of opening
I	Plot No.C-52, Okhla Ind.Area, Phase-I,New Delhi.	289.85 Sq.Mtr.	6,36,40,700/-	63,64,100/-	31.7.2018 10.30AM to 5.00PM.	13.08.2018 upto 5.00PM.	14.08.2018 at 11.00AM
II	Plot No.230,Ind.Area,Baddi,Distt. Solan (H.P).	1850 Sq.mt.	79,88,000/-	7,99,000/-	30.7.2018 10.30AM to 5.00PM	13.08.2018 upto 5.00PM.	14.08.2018 at <b>2.00PM</b>
III	Plot No.195-A,Matsya Ind.Area, Alwar(Raj.).	10,848.59 Sq.Mtr.	4,49,25,603/-	44,92,600/-	31.7.2018 10.30AM to 5.00PM	13.08.2018 upto 5.00PM.	14.08.2018 at 11.00AM
IV	Plot No.19-B,Old Ind.Area, Alwar(Raj.)	8,148.9 Sq.Mtr. (Land only)	2,35,98,400/- (Land only)	23,60,000/-	31.7.2018 10.30AM to 5.00PM	13.08.2018 upto 5.00PM.	14.08.2018 at 11.00AM

The terms and conditions of the sale can be obtained from the Official Liquidator's office on payment of **Rs.1000/-** (Rupees One Thousand only) for each property in cash (non-refundable and non-adjustable). The offers can be made stating the price and should be strictly in accordance with the terms and conditions of the sale.

The reserve price for each property as mentioned above. Tender offer should accompany by Demand Draft as stated against the each property as E.M.D. payable at Jaipur in favour of "**OFFICIAL LIQUIDATOR OF M/S ACE LABORATORIES LIMITED (IN LIQUIDATION)**". Any offer in violation of the terms and conditions of sale shall not be considered. The last date of receipt of the Sealed Tender is **13.08.2018 upto 5.00 P.M.** in the Office of Official Liquidator, Jaipur. The Tender shall be opened before the Official Liquidator on the aforesaid date and time after opening the tenders in the office of the Official Liquidator, Jaipur when the offerers may raise/revise their offers upwards. The sale shall be subject to the confirmation of the Hon'ble High Court. The purchaser will be liable to pay all local duties and taxes. Any other details, enquiries can be made from the office of Official Liquidator at the address given below. The Official Liquidator with the permission of the Hon'ble High Court of Rajasthan at Jaipur Bench, Jaipur has a right to reject any or all the offers received without assigning any reason.

JAIPUR

DATED: 12/07/2018

  
(U.S.PATOLE)

OFFICIAL LIQUIDATOR

ATTACHED TO RAJASTHAN HIGH COURT  
CORPORATE BHAWAN,G-6-7,RESIDENCY  
AREA, BEHIND HOTEL RAJMAHAL,CIVIL  
LINES,JAIPUR-302001. PHONE NO.  
0141- 2981913,0141-2981914